

**In the Court of HAREESHA A.  
5th ADDL. DISTRICT & SESSIONS JUDGE,  
DEVANAHALLI**

**Cause List dated 28.09.2020**

<b>MORNING SESSION</b>			
<b>Sl.No.</b>	<b>Case Number</b>	<b>Petitioner's Advocate</b>	<b>Respondent's Advocate</b>
1	R.A.15043/2018	T.N. Shivareddy	S.V.R.
2	R.A.15059/2019	Vijaya Narayan	D.K.R.
3	R.A.15009/2019	L. Subramani	M.R.M.
4	R.A.15042/2019	S.N.T.	K.N.M.
5	R.A.15080/2019	R. Maregowda	B.M.B.
6	R.A.15037/2019	G.V. Sudhakar	R.M.G.
7	R.A.15026/2019	Fayaz Khan	H.N.K.
8	R.A.15042/2018	G.R.Prakash	G.S.
9	R.A.15039/2018	T.K. Rajagopala	M.K.S.
10	R.A.15003/2020	T.K. Rajagopala	K.N.S.
11	M.A.15012/2020	V. Anand	
12	Misc. 15007/2019	P.L. Nanjundaswamy	
13	P & SC 15022/2020	C. Krishna Murthy	
14	M.A.15029/2020	Harisha S.	
15	R.A.15078/2019	M.S. Shankara Gulli	B.M.B.
<b>AFTERNOON SESSION</b>			
1	Ex.15014/2020	Shivarama	
2	M.C.15149/2020	Manjunatha M.	
3	M.C.15045/2020	Harsha R.	B.M.B.
4	S.C.15027/2018	P.P.	T.G.R.
5	S.C.15033/2019	P.P.	D.N.J.
6	S.C.15014/2019	P.P.	A.R.S.R.
7	S.C.15006/2019	P.P.	A.M.
8	S.C.15002/2019	P.P.	S.M.
9	S.C.15040/2019	P.P.	H.T.
10	S.C.15026/2018	P.P.	T.G.R.
11	CrI.A.15004/2019	K. Kumar	K.V.M.
12	CrI.Misc.15135/2020	Ananda H.C.	P.P.

<b>Judgment \ Orders</b>			
1	R.A.15031/2019	N. Vageesh	
2	R.A.15082/2019	N. Vageesh	
3	M.C.15078/2020	Gangadhara C.	
4	CrI.Misc.15131/2020	J.R. Jagadish	P.P.
5	CrI.Misc.15134/2020	K.V. Vishwanath	P.P.

In the court of Prl. Senior Civil Judge & J.M.F.C.,  
Devanahalli, cause list, **dated 28-09-2020**

<b>MORNING SESSIONS</b>			
<b>HEARING</b>			
<b>Case No.</b>			<b>Plaintiff / Defendants Name</b>
<b>1.</b>	O.S.	682/06	- Meenakshi V/s. Susheelamma
<b>2.</b>	O.S.	528/20	- Bhagyamma V/s. Chowdappa
<b>3.</b>	O.S.	661/20	- Ragency Global Project V/s. Ramesh
<b>4.</b>	O.S.	408/08	- Sheshagirichar V/s. Nagrajchari
<b>5.</b>	O.S.	618/11	- Gangamma V/s. Rajanna
<b>6.</b>	O.S.	260/15	- Thimmaraju V/s. Thimmarayappa
<b>7.</b>	O.S.	173/14	- Munikrishnappa V/s. Narayana Swamy
<b>8.</b>	O.S.	176/12	- Muniyamma V/s. Munegowda
<b>9.</b>	O.S.	534/12	- Munikadaramma V/s. The Tahsildar
<b>New Suits - Plaintiff / Defendants Name</b>			
<b>10.</b>	O.S.	686/20	- Ramakrishna. M V/s. Puttamma
<b>11.</b>	O.S.	694/20	- H. Venkataraju V/s. Venkatamma
<b>12.</b>	O.S.	697/20	- Lakshamma V/s. Narasimaiah
<b>13.</b>	O.S.	700/20	- Srinivasaiaha. B V/s. K.M. Naveen
<b>14.</b>	M.C.	42/20	- Sandhya Rani V/s. B. Krishnappa
<b>15.</b>	Misc.	29/20	- Anjinamma V/s. Muniyappa
<b>AFTERNOON SESSION</b>			
<b>16.</b>	O.S.	321/14	- Ravindra V/s. Metrocorp
<b>17.</b>	O.S.	842/07	- Narayanamma V/s. Chikkamuniyamma
<b>18.</b>	O.S.	374/20	- Ammayamma V/s. Goravappa
<b>19.</b>	O.S.	747/06	- Prakash V/s. Anjinappa
<b>20.</b>	O.S.	2027/06	- Lakshamma V/s. Chowdamma
<b>21.</b>	O.S.	377/08	- Ashok Kumar V/s. Damacharala Indra
<b>22.</b>	O.S.	315/14	- Rukmini V/s. Krishnappa
<b>23.</b>	O.S.	168/08	- Gopalakrishna V/s. Padma
<b>24.</b>	O.S.	771/16	- Vani V/s. Hanumanthappa
<b>25.</b>	O.S.	101/15	- Girijamma V/s. Munisonnappa
<b>26.</b>	O.S.	307/15	- Krishna Yadav V/s. Subbalakshamma
<b>27.</b>	O.S.	624/06	- Nanjappa V/s. Gangappa
<b>28.</b>	O.S.	625/06	- Gangappa V/s. Nanjappa
<b>29.</b>	O.S.	269/10	- Kemparaju V/s. Honnappa
<b>30.</b>	O.S.	816/07	- Faisal V/s. Anche Anjinappa

Prl. Senior Civil Judge & J.M.F.C.,  
Devanahalli.

Note: All Advocates are requested to strictly follow S.O.P. dated  
24-07-2020 issued by Hon'ble Hon'ble High Court of Karnataka.

**In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List**  
**Dated 28-09-2020**

<b>MORNING SESSSION</b>	<b>AFTERNOON SESSION</b>
<b>CIVIL AND CRIMINAL CASES</b>	<b>CIVIL AND CRIMINAL CASES</b>
<p align="center"><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1. O.S.65/2017</li><li>2. O.S.619/2017</li><li>3. PCR...../2020 (Prakash.R)</li><li>4. PCR...../2020 (Srinath.C)</li><li>5. PCR...../2020 (Kumar.k)</li><li>6. Cmis...../2020(Muninarayanappa)</li><li>7. Cmis...../2020(Muniyamma)</li><li>8. O.S.461/2011</li><li>9. Ex.01/2013</li><li>10.O.S.97/2013</li></ol> <p align="center"><b><u>EVIDENCE</u></b></p> <ol style="list-style-type: none"><li>11. O.S.247/2012</li><li>12. O.S.293/2012</li><li>13. O.S.315/2012</li><li>14. O.S.285/2012</li><li>15. O.S.415/2012</li></ol>	<p align="center"><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1. Ex.02/1993</li></ol> <p align="center"><b><u>EVIDENCE</u></b></p> <ol style="list-style-type: none"><li>2. O.S.329/2012</li><li>3. O.S.381/2012</li><li>4. O.S.643/2012</li><li>5. O.S.177/2014</li><li>6. O.S.217/2014</li><li>7. O.S.395/2014</li><li>8. O.S.603/2014</li><li>9. O.S.723/2014</li><li>10.O.S.59/2015</li></ol> <p align="center"><b><u>NEW SUIT</u></b></p> <ol style="list-style-type: none"><li>11.O.S.403/2020 (M/S.Earthen )</li><li>12.O.S.405/2020 (Canara bank)</li><li>13.O.S.407/2020 (Chinnamma)</li><li>14.Ex.07/2020 (Poodur Vijayaraju)</li></ol> <p align="center"><b><u>ORDERS</u></b></p> <ol style="list-style-type: none"><li>15. O.S.343/2016</li></ol>

*Sandeep* 26/9/2020  
Prl. Civil Judge and JMFC,  
Devanahalli.

**NOTE:** All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.

**In the Court of Addl. Civil Judge and JMFC,  
Devanahalli Cause List Dated 28-09-2020**

<b>AFTERNOON SESSION</b>
<b><u>CIVIL AND CRIMINAL CASES</u></b>
<b><u>HEARING</u></b>
1. C.C.770/2018
2. C.C.4785/2017
3. C.C.729/2018
4. C.C.1303/2014
5. PCR 219/2020
6. C.Mis.398/2018
7. C.C.3283/2013
8. C.C.3551/2016
9. C.C.3556/2016
10. C.Mis.38/2020
11. Mis.4/2020
12. Ex.6/2020
13. C.C.823/2017
<b><u>NEW SUITS</u></b>
14. O.S.404/2020 (MOHAMMED RAFEEQ)
15. O.S.406/2020 (SRINIVAS.C.V)

**NOTE:** All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.

*Yogeshwari*  
26/9/2020  
Addl. Civil Judge and JMFC,  
Devanahalli.